

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
52/241- 242/PB/2020

IN THE MATTER OF:

PP Jewellers Pvt Ltd & Anr.

.... Petitioner/Applicant

Vs.

L.R. Builders Pvt. Ltd. and Ors.

.... Respondent

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 02.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Krishnamohan K. Menon, Mr. Tejaswi Bhanu,
Mr. Priyadarshi Chaitanyashil, Ms. Parul Sachdeva,
Adv.
Ms. Swaralipi Deb Roy, Adv.
For the Respondent : Ms. Kanika Singhal Ms. Muskan Puri, Adv.5

ORDER

Ld. Counsels for the parties appeared.

At request and with consent of the parties, list the matter along with all the other pending applications for a physical hearing **on 16.05.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)